

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 108

CP (IB) No. 235/Chd/Pb/2020

IN THE MATTER OF:
Skm Cotton Company

...Petitioner-Operational Creditor

And

Ahuja Cotspin Pvt. Ltd.

... Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 04.04.2024

CORAM:

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

**SHRI. HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Vishav Bharti Gupta, Advocate

For the Respondent : Mr. Vaibhav Sahni and Ms. Swati Vashisth, PCA

ORDER

Heard. Order reserved.

Sd/-

Sd/-

**(L.N. GUPTA)
HON'BLE MEMBER (T)**

**(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)**